

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

4. I.A. 3617/2024

In

C.P. (IB)/3542(MB)2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **15.07.2024**

NAME OF THE PARTIES: Amit Kumar Mehta

V/s

New Steel Trading Private Limited

Appearance

For Applicant: Adv Manoj Mishra

For Respondent : Ruchita Jain i/b MDP & Partners for the CoC/
Respondent

SECTION 7 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

I.A. 3617/2024

Issue Notice.

Advocate Ruchita Jain Appears on behalf of CoC accepts notice and seeks time to file reply. Let the reply be filed within three weeks after serving a copy on the other side. Rejoinder, if any, be filed within one week thereafter.

List this matter on **30.08.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Sanjeet---

Sd/-
LAKSHMI GURUNG
Member (Judicial)